



आयकर अपीलीय अधिकरण, पणजी
INCOME-TAX APPELLATE TRIBUNAL, PANAJI
(Ministry of Law & Justice, Government of India)
प्रथम मंजिल , पुंडलिक निवास, पाटो फुट ब्रिज के पास, पणजी, गोवा/- 403001
1st Floor, Pundalik Niwas, Near Patto Foot Bridge, Panaji, Goa – 403001
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No.F.79-Jd (ATPG)/2025-26

Dated: - 16/10/2025

:- NOTICE INVITING OBJECTION,
IF ANY FROM ASSESSEE/DEPARTMENT
FOR WEEDING OUT OF OLD APPEAL RECORDS: -

Income Tax Appellate Tribunal Panaji Bench, Panaji proposes to weed out old records in accordance with rules pertaining to appeals disposed during January 2010 to December 2015.

Assessee's representatives/Department representatives are hereby requested to intimate whether any appeal against the order of the Tribunal pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on or before 01st December 2025 for exempting the said appeal record from the weeding process.

If no objection is received on or before 01st of December 2025, it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding process.

This is issued with the approval of Competent Authority.


Assistant Registrar

Copy to: -

- 1) The Departmental Representative, ITAT, Panaji
- 2) ITAT, Official Website
- 3) Notice Board